

Central Administrative Tribunal
Principal Bench

(3)

OA 1016/2000

New Delhi this the 9th June, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Smt. Saraswati Ghosh w/o Lt. Sh. Dalip Ghosh,
r/o 405, Sangam Vihar, Delhi.
2. Smt. Rajesh w/o Sh. Rajai,
r/o Juggi No. 216, Gali No. 3, Dharampura Mohalla,
Chanderpuri, Delhi-31.
3. Smt. Sunita w/o Sh. Jagdish,
r/o 36/221, Trilokpuri, Delhi-91.
4. Jitender Singh s/o Sh. Pancham Singh,
983, Kalyan Bass, Delhi-91.
5. Nagender s/o Sh. Bihari Lal,
r/o 36/221, Trilokpuri, Delhi-91.
6. Laxman,
r/o Juggies, Near 100 quarters,
Delhi Gate, Delhi-2.

(By Advocate Shri V.P. Sharma)Applicants.

Versus

1. N.C.T. of Delhi through The Chief Secretary,
5, Sham Nath Marg, Delhi.
2. The Director,
Department of Social Welfare, Govt. of NCT,
old IFO Building, Canning Lane, KG Marg,
New Delhi.
3. The Principal,
Govt. Lady Noyce Sec. School,
Firozshah Kotla, Delhi Gate,
Delhi.

.....Respondents.

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Shri V.P. Sharma, learned counsel for the applicants makes a prayer to withdraw O.A. 1016/2000 because he states that there are some technical defects in the same which he would like to eliminate before filing ~~the~~ ^{re} fresh O.A. In the circumstances, O.A. is dismissed as withdrawn, leaving it open to the applicants to proceed in accordance with law.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

'SRD'